

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 697 of 2003

Jabalpur, this the 2nd day of January, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

P.S. Chouhan, S/o Sobharam
Singh Chouhan, Aged about -63
years, R/o Ward No. 5 (Rly. Colony),
P.O. Nainpur (Mandla) M.P. ... Applicant

(By Advocate - Shri Aditya Ahiwasi on behalf of Shri Sanjay Verma)

V e r s u s

1. Union of India,
Through The General Manager,
South Eastern Railway,
Calcutta (West Bengal).
2. Divisional Rail Manager (P),
S.E. Railway, Chakradharpur,
Division Chakradharpur.
3. The State of M.P., through its
Secretary, Education Department,
Vallabh Bhawan, Bhopal (M.P.). ... Respondents

(By Advocate - Shri M.N. Banerjee on behalf of respondents
Nos. 1 and 2)

O R D E R (Oral)

By G. Shanthappa, Judicial Member -

The above Original Application is filed seeking the
following main reliefs :

"(i) It is therefore prayed that this Hon'ble
Tribunal be pleased to direct respondents to make
payment of pensionary benefits as if he has been
appointed in the railway on 11.08.1960.

(ii) It is therefore prayed that this Hon'ble
Tribunal be pleased to direct respondents to make
payment of retiral benefits as if he has been appointed
in the railway on 11.08.1960.

(iii) It is, therefore, prayed that this Hon'ble
Court be pleased to direct the respondents to make
payment of retiral benefits as if he has been granted
Senior Grade of pay scale w.e.f. 9/12/93.

(iv) It is therefore, prayed that this Hon'ble
Court be pleased to award the Senior Selection Grade
to the applicant w.e.f. 9/12/93 and direct the respondent
to pay the arrears of pay scale of Senior
Selection Grade i.e. 6500-10500."

G.S.

2. The grievance of the applicant has been submitted by him vide his representations at Annexure A-3 to Annexure A-6 so far to the respondents. The same are pending and the respondents have ~~not~~ ^{so far} not taken any decision on the issue. However, the respondents hereby are directed to consider the representations of the applicant in accordance with law and pass appropriate and reasoned order within a period of three months from the date of receipt of copy of this order. No costs.

G. Shanthappa
(G. Shanthappa)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

"SA"

प्राप्तकर्ता से जो/जो..... विवरण
करने वाले वे विवरण
(1) विवरण, जो विवरण
(2) विवरण, जो विवरण
(3) विवरण, जो विवरण
(4) विवरण, जो विवरण
दूसरे विवरण के लिए

S. Verma, Adv.
S. Verma, Adv.
Mr. Banjre, Adv.

B. Bajrangi
B. Bajrangi

Fixed
1-1-04